

IN THE NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI, COURT – II

Item No. 312
(IB)-796(ND)2020

IN THE MATTER OF:

M/s. Burlington Finance

Applicant/Petitioner

Versus

Vipul Ltd.

...Respondent

SECTION: 7 of IBC, 2016

Order Delivered on 30.09.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Advocate Vatsala Kak, Advocate Ankita Bajpai &
Advocate Apoorva Choudhary, for Respondent
Advocate Shourjyo Mukherjee for FC/Petitioner

ORDER

Renotify this case on 7th October, 2020.



(L. N. GUPTA)
MEMBER (T)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (J)